people. In India, where around 40 per cent of the population relies on free medications provided by Government-run healthcare services, healthcare is luxury for many. With the supply chain mismanagement lives of thousands of patients have been jeopardized.

I, therefore, call upon the Union Government to take appropriate steps to correct the supply mismanagement at the earliest in order to save the lives of lakhs of Indians, who are in desperate need of these medicines. Thank you.

DR. JOHN BRITTAS (Kerala): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the Special Mention made by the Hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the Hon. Member.

Need to withdraw the amendments to the National Flag Code

SHRI SANDOSH KUMAR P (Kerala): Sir, we are celebrating the 75th anniversary of our Independence. Our tricolor national flag is the proud representation of India's great legacy. Ever since the adoption of the national flag, the material used for manufacturing the flag was exclusively khadi because, like our national flag, khadi also symbolizes the struggle against imperialism and colonialism. Khadi always upheld our spirit of self reliance and economic independence. Gandhiji used khadi and swadeshi as effective tools to awaken the national consciousness. But, now, the Government has amended the flag code of India and has allowed the use of machinemade and polyester national flags. Earlier, the flag code permitted only flags made by "hand-spun and woven wool or cotton or silk khadi" and the import of machinemade flags was banned in 2019. Hence, the new code that allows machine-made and polyester imported flags is against our national legacy of swadeshi and khadi. More importantly, this happens at a time when the 1.4 crore khadi workers are struggling to make both ends meet. If the Government had given the order to manufacture khadi flags in advance, these units would be able to increase their production as well as profit. Therefore, I urge the Government to withdraw the amendments to the National Flag Code that allows the manufacture and import of machine made flags made by polyester.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The House stands adjourned to meet at 11.00 a.m. on Wednesday, the 3rd August, 2022.

The House then adjourned at fifty-three minutes past seven of the clock till eleven of the clock on Wednesday, the 3rd August, 2022.